43

## †[Permanent residence for the Prime Minister

\*34. SHRI PRAKASH VEER SHASTRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to have a permanent residence for the Prime Minister in the Capital; and
- (b) if so, what are the details thereof?]

निर्माण भ्रौर भ्रावास तथा पूर्ति भ्रौर पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) प्रधान मंत्री के लिए स्थाई स्रावास के निर्माण का प्रस्ताव सरकार ने कुछ वर्ष पूर्व मंजूर किया था किन्तु कोई ठोस योजना बनाने से पहले ही इसे स्थगित करने का निर्णय किया गया।

(ख) प्रस्ताव के ब्यौरे श्रभी तैयार किए जाने हैं।

†[THE MINISTER OF WORKS ANDHOUSING AND SUPPLY AND REHABILITATON (SHRI SIKANDAR BAKHT): (a) construction  $\mathbf{for}$ the proposal of a permanent residence for the Prime Minister was approved bу Government a few years back but before any concrete scheme could be worked out it was decided keep it in abeyance.

(b) Details of the proposal yet to be worked out.]

## Housing Ministers' Conference in Calcutta

\*35, SHRI S. W. DHABE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITA-TION be pleased to state:

(a) whether any decision was taken at the Housing Ministers' Conference

held at Calcutta in December, 1976, in respect of ownership of occupied by industrial workers;

to Questions

- (b) If so, whether the industrial workers occupying State Board quarters will be allowed to purchase the quarters by paying the price in instalments; and
- (c) if the answer to part (b) above be in the affirmative what are defails in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) While no decision as such was taken at the Conference of Housing Ministers held at Calcutta in December 1976 the Conference, inter-alia, recommended that sale of houses built for industrial workers under the Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker tions might be permitted in exceptional cases, with the prior approval of Government of India, and subject to certain conditions.

- (b) No decision on the recommendation has so far been taken by the Government of India.
  - (c) Does not arise.

## Selection grade for teachers in Delhi

\*36. SHRI NABIN CHANDRA BURAGOHAIN: SHRI S. W. DHABE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether all the eligible teachers in Govt. Schools and Govt. aided schools in Delhi have been granted selection grade against the enhanced quota of posts in that grade; and
- (b) if not, by when all such teachers are likely to be given this , D. 10.10

<sup>†[ ]</sup> English translation.